

National Company Law Tribunal

Allahabad Bench

CP No. (IB) 233/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2018

NAME OF THE COMPANY: Rahul Ferromet & Engineering Pvt Ltd V/s Bee Kay Precision (India) Pvt Ltd

SECTION OF I & B CODE: 9 of IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP No. (IB) 233/ALD/2018

Sri Tanmay Chatterjee, PCS for the petitioner, is present. Practising Company Secretary for the Operational Creditor has filed Affidavit of Service by email, which is taken on record.

List the matter on 29th August 2018, for admission.

Dated: 07.08.2018

**SAROJ RAJWARE,
MEMBER (T)**

*Typed by:
Md. Zaid
(Stenographer)*